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Title: Regarding claims of crop insurance by farmers in Ramanathapuram Parliamentary Constituency of Tamil Nadu -laid.

SHRI K. NAVASKANI (RAMANATHAPURAM): Ramanathapuram district consists of dry Agri land, therefore, the farmers face many problems and challenges due to drought. For the year 2018-19 the farmers of 400 villages had applied for crop insurance but only 127 villages had got sanction. Further the farmers could not get 100 percent insurance so far while they paid full premium. While applying for the crop insurance through online, many of them are facing difficulty in accessing the site due to sudden network disturbances which lead to double entry & the same kept as suspicious. Therefore, I request the Government to kindly provide 100 percent crop insurance to affected farmers and also request you to regulate the functioning of co-operative societies.